

## HIGH COURT OF DELHI: NEW DELHI

No.359/RG/DHC/2020

Dated: 19.08.2020

### CORRIGENDUM

**SUBJECT: EXTENSION OF SUSPENDED FUNCTIONING OF DELHI HIGH COURT TILL 31.08.2020.**

In continuation of this court's Office Order No. 288/RG/DHC/2020 dated 15.8.2020, Hon'ble the Chief Justice has been pleased to order that the cases listed before this Court on 22.8.2020 (Saturday) shall stand adjourned to 02.11.2020 (Monday).

By Order

(Manoj Jain)  
Registrar General

Endst. No. 360-390/RG/DHC/2020

Dated: 19.08.2020

Copy forwarded for information & necessary action, if any, to:-

1. The Secretary General, Supreme Court of India, New Delhi
2. The Registrar Generals of all the High Courts in India.
3. The Secretary, Govt. of India, Ministry of Home Affairs, New Delhi
4. The Principal Secretary (Law, Justice & L.A), Govt. of N.C.T. of Delhi
5. The Secretary, Bar Council of India, New Delhi
6. The Secretary, Bar Council of Delhi, New Delhi
7. The Secretary, Supreme Court of India Bar Association, New Delhi
8. The Secretary, Delhi High Court Bar Association, New Delhi
9. All District & Sessions Judges, Delhi.
10. The District & Sessions Judge cum Special Judge (PC Act)(CBI), Rouse Avenue Courts Complex, Delhi.
11. The Principal Judge, Family Courts (HQ), Dwarka Courts Complex, Dwarka, New Delhi, with the request to circulate the Office Order to all the Principal Judges, Family Courts.
12. The Member Secretary, Delhi Legal Services Authority (DLSA), Patiala House, New Delhi. 13. The Member Secretary, Delhi High Court Legal Services Committee, Delhi High Court.
13. The Commissioner of Police, Delhi Police, Delhi.
14. The Director (Academics), Delhi Judicial Academy, Delhi.
15. The Director of Prosecution, CBI, Block No. 3, II Floor, CGO Complex, Lodhi Road, Delhi.
16. The Director of Prosecution, Directorate of Prosecution, Tis Hazari, Delhi.
17. The Director General Narcotics Control Bureau, West Block, I Wing-5, Sector- 7, R.K. Puram, Delhi.
18. The Superintendent Jail, Tihar/Rohini/Mandoli, Delhi.
19. The Secretary, Delhi Bar Association, Tis Hazari, Delhi
20. The Secretary, Bar Association, New Delhi Courts, Patiala House, New Delhi

21. The Secretary, Bar Association, Karkardooma Courts, Shahdara, Delhi
23. The Secretary, Bar Association, Rohini Courts, Rohini, Delhi
22. The Secretary, Bar Association, Dwarka Courts, Dwarka, New Delhi
23. The Secretary, Bar Association, Saket Courts, Saket, New Delhi.
24. Joint Registrar-cum- Secretary to Hon'ble the Chief Justice/ All Registrars/OSDs/Coordinator (DIAC).
25. All Joint Registrars/Deputy Registrars/Assistant Registrars/Deputy Controller of Accounts/ Assistant Registrar (Library)/Joint Director (IT).
26. The Deputy Registrar-cum-P.A. to Registrar General.
27. Private Secretaries to all Hon'ble Judges.
28. All Admn. Officers (Judicial) / Court Masters/ Branch In-charge/Librarian.
29. P.A. to Registrar (IT) with the request to arrange to upload the Office Order on the website of this Court.
30. Copy to be displayed on the Notice Board.
31. Guard file.

**OFFICE OF THE DISTRICT & SESSIONS JUDGE CUM SPECIAL JUDGE (PC ACT)  
(CBI) ROUSE AVENUE DISTRICT COURT : NEW DELHI.**

No.Power/Gaz./RADC/2020/E-9281-9328

Dated 21<sup>st</sup> August, 2020

E-copy of the Corrigendum from the Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi dated 19<sup>th</sup> August, 2020 received through e-mail where it is mentioned that Hon'ble the Chief Justice has been pleased to direct that the cases listed before the High Court on 22.8.2020 (Saturday) shall stand adjourned to 02.11.2020 (Monday). The Corrigendum be forwarded digitally for information and necessary action to :-

1. All the Ld. Judicial Officers posted at Rouse Avenue District Court, New Delhi.
2. The Director of Prosecution, CBI, Block No.3, IInd Floor, CGO Complex, Lodhi Road, New Delhi.
3. The Director General (Prisons), Tihar Jail, New Delhi.
4. The Director of Prosecution, Govt. of NCT of Delhi, Tis Hazari Courts, Delhi.
5. The Chief Prosecutor, CBI/ACB, Rouse Avenue District Court, New Delhi.
6. The Director, Directorate of Enforcement, New Delhi.
7. The Labour Commissioner, Civil Lines, Delhi.
8. The Commissioner of Police, Police Headquarter, Delhi.
9. In-charge, Computer Branch, RADC, New Delhi for uploading on the official website.
10. The P.S. to Ld. District & Sessions Judge-cum-Spl. Judge(PC Act)(CBI), RADC, New Delhi.
11. The Lockup In-charge, Rouse Avenue District Court, New Delhi.

This issues with the prior approval of Ld. District & Sessions Judge-cum-Spl. Judge (PC Act) (CBI), Rouse Avenue District Court, New Delhi.

**This is computer generated copy and does not require signature.**

**Sd/-**  
**(Arun Bhardwaj)**  
Officer In-charge(Judicial)  
For District & Sessions Judge-  
cum-Special Judge(PC Act)(CBI)  
RADC, New Delhi.